



सीमा शुल्क उप/सहायक आयुक्त का कार्यालय
OFFICE OF THE DEPUTY /ASSISTANT COMMISSIONER OF CUSTOMS
निर्यात संवर्धन मंडल , ५०५ से ५०८, पांचवा तल , जेड आर्केड
EXPORT PROMOTION DIVISION, 505 to 508, 5TH FLOOR ,JADE ARCADE,
पैराडाइस सर्किल , सिकंदराबाद
PARADISE CIRCLE, SECUNDERABAD.

सी.संख्या / C. No. S/1/158/2018-EPD

दिनांक/Dated:04.01.2019

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi - 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi - 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi - 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai - 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal verification of AEO T-1 Application under AEO Programme-
Regarding.

M/s. Pokarna Limited, 1-7-4 to 19, 105, Surya Towers, Sardar Patel Road, Secunderabad, Telangana-500003 have applied for AEO T-1 status in terms of CBEC Circular No. 26/2018-Cus. Dated 10.08.2018 (available on CBEC website).

A list of units of M/s. Pokarna Limited, 1-7-4 to 19, 105, Surya Towers, Sardar Patel Road, Secunderabad, Telangana-500003 is enclosed as Annexure-A and details of Directors/Company Secretary are enclosed as Annexure- B.

It is requested that details as mentioned in below points against the entity/applicant/Proprietor person may be sent to this office on this office e-mail id:**commr-cushyd@nic.in** within 14 days from date of issue/upload of this letter on CBEC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act, 1962 (other than those mentioned in (I) & (II) above) during last three Financial Years to the total duty paid or Drawback claimed during the same period i.e. last three Financial Years.


The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants.

Encl: Annexure- A& B.

भवदीय /Yours faithfully,


(ए. वेंकट सुब्बैया/ A. VENKATA SUBBAIAH)
उप-आयुक्त (सीमा शुल्क)
DEPUTY COMMISSIONER (CUSTOMS)
निर्यात संवर्धन मंडल
EXPORT PROMOTION DIVISION

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi - 110 001.
2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.

ANNEXURE-A

(A) The Site Address of M/s. Pokarna Limited. (PAN: AABCP2100Q):

| Sr. No. | Address | Location Type |
|---------|---|-------------------|
| 1. | M/s. Pokarna Limited, 1-7-4 to 19, 105, Surya Towers, Sardar Patel Road, Secunderabad, Telangana-500003 | Registered Office |

GSTN:- 36 AABCP2100Q1ZH

ANNEXURE-B

(A) List of Partners of M/s. Pokarna Limited, 1-7-4 to 19, 105, Surya Towers, Sardar Patel Road, Secunderabad, Telangana-500003

| Sr. No. | Name | Designation | DIN No. |
|---------|-----------------------------|--------------------|----------|
| 1. | Gautam Chand Jain | Managing Director | 00004775 |
| 2. | Rahul Jain | Executive Director | 00576447 |
| 3. | Prakash Chand Jain | Director | 00084490 |
| 4. | Meka Yugandhar | Director | 00012265 |
| 5. | Vinayak Rao Juvvadi | Director | 00229415 |
| 6. | Thati Venkataswamy Chowdary | Director | 00010435 |
| 7. | Mahender Chand | Director | 00008449 |
| 8. | Apurva Jain | Executive Director | 06933924 |